

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/156 /A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Imtiaz Ali,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 11<sup>th</sup> January, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG /129 Dated 7<sup>th</sup> January, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with your official vehicle, at your own cost, from the evening of 12.01.2022 till the morning of 17.01.2022**, has been granted. Further, the Additional District & Sessions Judge, Goalpara and in his absence the next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/157/A, dated , 11-01-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Pao